

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
OA 501/2001 DATE OF ORDER: 12.09.2003

Lalit Mohan son of Shri Ram Swaroop aged about 27 years.
Resident of Bhusavar Gate, Weir, District Bharatpur.

Applicant

VERSUS

1. Union of India through the Secretary, Department of Posts, Ministry of Communication, Dak Bhawan, New Delhi.
2. The Chief Post Master General, Rajasthan Circle, Jaipur.
3. The Superintendent of Post Offices, Dholpur Division, Dholpur (Rajasthan).
4. Assistant Superintendent of Post Offices, Bayana Sub Division, Bayana (Rajasthan).

Respondents

Mr. Hemant Gupta, Proxy counsel for
Mr. M. Rafiq, Counsel for the applicant.
Mr. B.N. Sandu, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

The learned counsel for the applicant submits that he wants to file a duly constituted OA and want to withdraw this OA at this stage.

2. Permission granted. Liberty reserved to the applicant to file substantive OA subject to limitation.

3. The OA is accordingly disposed of.

XK B3 IV
(A.K. BHANDARI)
MEMBER (A)

MLC
(M.L. CHAUHAN)
MEMBER (J)